[Mr. Speaker]

The number of members who are standing is 41. They are less than 50. So, leave is not granted. (*Interruptions*).

## PAPERS LAID ON THE TABLE

ERRATA TO "ECONOMIC SURVEY", 1972-1973

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): On behalf of Shri Y. B. CHAVAN, I beg to lay on the Table a copy of the errate (Hindi and English versions) to the 'Economic Survey, 1972-73., [Placed in Library. See No. LT-4366|73].

AUDIT REPORT AND ANNUAL ACCOUNTS OF KANDLA PORT TRUST AND MADRAS PORT TRUST FOR 1970-71 AND REVIEW AND ANNUAL REPORT OF CENTRAL ROAD TRANSPORT CORPORATION L.TD., CALCUTTA.

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR):

## I beg to lay on the Table:-

- (1) A copy of the Annual Accounts (Hindi and English versions) of the Kandal Port Trust for the year 1970-71 and the Audit Report thereon, under sub-section (2) of section 103 of the Major Port Trusts Act, 1963. [Placed in Library. See No. LT-4367|73].
- (2) A copy of the Annual Accounts (Hindi and English versions) of the Madras Port Trust for the year 1970-71 and the Audit Report thereon. [Placed in Library. See No. LT-4368|73].
- (3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:
  - (i) Review by the Government on the working of the Central Road Transport Corporation

Limited Calcutta for the year 1971-72.

(ii) Annual Report of the Central Road Transport Corporation Limited, Calcutta, for the year 1971-72 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed to Library. See No. LT-4369|73].

PREVENTION OF FOOD ADUITERATION (AMENDMENT) RULES, 1973

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH FAMILY PLANNING (SHRI A K. KISKU): I beg to lay on the a copy of the Prevention of Food Adulteration (Amendment) Rules. 1973 (Hindi and English versions) published in Notification No. 133 in Gazette of India dated the 10th February, 1973, under sub-section (2) 23 of of section the Prevention of Food Adulteration Act, [Placed in Library. See No. LT-4370] 731.

NOTIFICATION UNDER ESSENTIAL COM-MODITIES ACT, 1955 AND ANNUAL REPORT OF RAJASTHAN STATE AGTO INDUSTRIES, CORPORATION LTD., JAIPUR

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE):

## I beg to lay on the able-

- (1) A copy of Notification No. G. S. R. 500(E) (Hindi and English versions) published in Gazette of India dated the 30th December, 1972, under sub-section (1) of section 12 of the Essential Commodities Act 1955 [Placed in Library. See No. LT-4371|73]
- (2) A copy of the Annual Report (Hindi and English versions) of the Rajasthan State Agro-Industries Corporation Limited, Jaipur, for the year 1971-72 along with the Audited Accounts, under sub-section (1)